

Calcutta High Court (Appellate Side)

Defective Report ~~ with Scrutiny date From 10-04-2026 To 10-04-2026~All rows are shown

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
1	CO	1308/2026	BIMAL PRAKASH SARDA Mobile:9836692345	LAL RATAN MONDAL	30-04-2026	TYPE COPY MISSING
2	CO	1321/2026	AMIT SAHA Mobile:8420985609	WASHIM AKTHIR DAFADAR	30-04-2026	LOWER COURT DISTRICT WRONG
3	CRA (SB)	75/2026	SK KIRAN @ SEKH KIRAN Mobile:9836446772 Email:KUNALGANGULY05@GMAIL.COM	KUNAL GANGULY	04-05-2026	APPELLANT NAME NOT MATCHED
4	CRM (A)	1098/2026	BASIRUN BIBI @ BACIRUN BIBI Mobile:9735502903 Email:JISANNBU@GMAIL.COM	JISAN IQUBAL HOSSAIN	04-05-2026	1) COMPLAINANT IDENTITY DISCLOSED AT PETITION AND ANNEXURES
5	CRM (A)	1102/2026	TITLI SARKAR Mobile:7044371189 Email:ASMITADE.ADV@GMAIL.COM	ASMITA DE	04-05-2026	1) CLARIFICATION NEEDED REGARDING PS CASE DETAILS AT WHOLE PETITION (FIR YEAR)... 2)... AND LD. TRIAL COURT REJECTION DETAILS AT PARAGRAPH ONE (C.M.C NUMBER)
6	CRM(M)	911/2026	BIDYUT SAMANTA Mobile:9874245060 Email:MONDAL.PARTHA26@GMAIL.COM	PARTHA SARATHI MONDAL	04-05-2026	1) SIGN OF DEPONENT IS REQUIRED ON THE COPY OF ID CARD ... 2) P.S. CASE NO WRONG IN PRAYER PARA ... 3) AS PER STATEMENT IN PARA 8, PETITIONER MARRIED V.G. SO NECESSARY STEPS NEED TO BE TAKEN TO HIDE PETITIONER AND HIS RELATIVES IDENTITY ... 4) V.G. SCHOOL NAME HAS BEEN DISCLOSED
7	CRM(M)	912/2026	AMAR MONDAL Mobile:9875676865 Email:ADVDUTTA12@GMAIL.COM	DIP DUTTA	04-05-2026	PETITIONER NAME MENTIONED IN PETITION NOT MATCHING WITH NAME MENTIONED IN IMPUGNED ORDER COPY
8	CRM (NDPS)	692/2026	BABLI MALLICK Mobile:9902104364 Email:PALASHBEPARI@GMAIL.COM	PALASH BEPARI	04-05-2026	WRONG DECLARATION IN 2ND PAGE
9	CRM (NDPS)	697/2026	MUZAMEL MIYA @ PRATIBANDH @ MUZAMMEL MIYA Mobile:9748009754 Email:KAUSHIKCHOUDHURY83@GMAIL.COM	KAUSHIK CHOUDHURY	04-05-2026	1) ADDRESSING OF HONBLE CHIEF JUSTICE IS WRONG .. 2) LOGO REQUIRED
10	CRR	1548/2026	NITAI JANA	ABHINABA	04-05-2026	CLARIFICATION NEEDED IN THIS PETITION ON

Sl No.	Case Type	Filing No.	Name of Petitioner	Name of Learned Advocate	Compliance By Date	List of Defect(s)
			Mobile:6290181725 Email:ABHINABADROCK@GMAIL.COM	MUKHERJEE		CLUBBING OF MORE THAN ONE CASE
11	CRR	1619/2026	VASUDHA SHARMA Mobile:9732483805 Email:ADVPINTUKARAR@GMAIL.COM	PINTU KARAR	04-05-2026	WRONG DISTRICT MENTIONED IN THIS PETITION
12	CRR	1622/2026	SUMIT DABRIWALA Mobile:9830008339 Email:EZAZQUAZI15@GMAIL.COM	QUAZI EZAZ AHMED	04-05-2026	7%
13	CRR	1625/2026	SOURAV KAR Mobile:9830594149 Email:PARVEJ.ANAM79@GMAIL.COM	PARVEJ ANAM	04-05-2026	7%WRONG DISTRICT MENTIONED IN THIS PETITION
14	CRR	1628/2026	ABDUL KALAM KHAN AND ANR. Mobile:9674032461 Email:ABHIJITLAWWORLD@GMAIL.COM	ABHIJIT GHOSH	04-05-2026	CLARIFICATION NEEDED IN THIS PETITION ON CLUBBING OF MORE THAN ONE CASE
15	CRR	1634/2026	NILOY ROY AND ORS. Mobile:7595022178 Email:ABIRA12111979@GMAIL.COM	ABIRA BHATTACHARJEE	04-05-2026	AGE MISSING OF PETITIONER NO. 2 AND 3 IN THIS PETITION
16	CRR	1642/2026	SUSMITA DUTTA @ MONTA Mobile:9830303763 Email:ALOTRIYA89@GMAIL.COM	ALOTRIYA MUKHERJEE	04-05-2026	DECLARATION MISSING IN THE BACK SHEET OF THIS PETITION
17	FMAT	137/2026	SK SAHID IMAM Mobile:9732483805	MEGHNA CHOWDHURY	30-04-2026	ADVOCATE THROUGH MISSING
18	MAT	690/2026	M/S HINDUSTHAN ANTIBIOTIC LTD Mobile:8910553198	TRIPATI PANDEY	30-04-2026	PETITIONER ADDRESS OUT OF STATE
19	WPA	8910/2026	ANILESH MOHARI Mobile:9748240901 Email:SANYALSHREYASI@GMAIL.COM	SHREYASI SANYAL	30-04-2026	LIST OF DATES,SYNOPSIS PAGE MISSING
20	WPA	9015/2026	WEST BENGAL STATE CO-OPERATIVE MARKETING FEDERATION LTD. (BENFEED) Mobile:9432180102 Email:MALAYDEY@GMAIL.COM	MALAY KUMAR ROY	30-04-2026	1.AUTHORIZATION LETTER IS NOT FOUND 2. SUB CATEGORY CODE AND COURT DOES NOT TALLY

Printed On 16-04-2026